

**LOK SABHA**  
**UNSTARRED QUESTION No. 4407**  
**TO BE ANSWERED ON 19<sup>th</sup> March, 2026**

**GAS INFRASTRUCTURE DEVELOPMENT IN MADHYA PRADESH**

†4407. SMT. SANDHYA RAY:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is working on any plan to expand natural gas pipelines or develop a City Gas Distribution (CGD) network in Bhind and Datia districts of Madhya Pradesh and if so, the details thereof;
- (b) whether any proposal to provide domestic Piped Natural Gas (PNG) connections and to set-up Compressed Natural Gas (CNG) stations for vehicles in these districts is under consideration and if so, the details thereof;
- (c) whether hundred per cent gas connections have been provided to eligible families in Bhind and Datia districts under the Pradhan Mantri Ujjwala Yojana (PMUY) along with the details of the number of beneficiaries, district-wise and if not, the action plan to include the remaining eligible families; and
- (d) whether any special initiative is being taken to provide employment and self-employment opportunities to local youth through the expansion of gas infrastructure and if so, the details thereof along with the projects sanctioned and in progress in Bhind and Datia districts?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री  
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)**

(a) and (b) Natural gas is supplied through a network of natural gas pipelines and through City Gas Distribution (CGD) Network. Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities to lay, build, operate or expand Gas Pipeline as per PNGRB Act, 2006. The status of operational as well as under construction natural gas pipelines passing through the state of Madhya Pradesh is at **Annexure-I**.

Providing Piped Natural Gas (PNG) connections, establishment of Compressed Natural Gas (CNG) stations and laying of pipeline infrastructure are parts of the development of City Gas Distribution (CGD) network, which is carried out by the CGD entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). Bhind and Datia Districts are parts of Jhansi (EAAA) District, Bhind, Jalaun, Lalitpur and Datia Districts Geographical Area (GA) authorised to M/s Adani Total Gas Limited (ATGL) for development of CGD networks with a Minimum Work Programme (MWP) target of providing 1,10,099 PNG domestic (d) connections, establishing 29 CNG stations and laying 1,568 inch-km pipeline by March 2029. As on 31.01.2026, the authorised CGD entity has provided 105 Domestic PNG Connections, established 20 CNG stations and laid 374 inch-km pipeline in the GA.

(c) Pradhan Mantri Ujjwala Yojana (PMUY) was launched in May, 2016 with an objective to provide deposit free LPG connection to adult women from poor households across the country. Government approved release of

25 lakh additional LPG connections under PMUY during Financial Year 2025-26 to clear pending applications and achieve saturation of LPG access in the country. As on 01.03.2026, there were about 10.56 crore PMUY connections across the country including 1,72,741 connections in Bhind and 1,12,651 connections in Datia districts.

(d) Expansion of CGD infrastructure generates both direct and indirect employment opportunities through construction, operations, maintenance and allied services thereby supporting local employment and self-employment.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 4407 TO BE ANSWERED ON 19.03.2026 REGARDING GAS INFRASTRUCTURE DEVELOPMENT IN MADHYA PRADESH.**

<b>Details of Operational Natural Gas Pipeline Passing through the State of Madhya Pradesh</b>							
S. No.	Name of Natural Gas Pipelines	Name of Authorized Entity	Date of Authorization	Authorized Length (KM)	Authorized Capacity (MMSCMD)	Operating Length (KM)	States from which Pipeline passes
1	Hazira-Vijaipur-Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)-Dahej-Vijaipur HVJ/VDPL	GAIL	19.04.2010	6169	107	6732	Uttar Pradesh, <b>Madhya Pradesh</b> , Rajasthan and Gujarat, Haryana, Delhi, and Uttarakhand
2	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Upgradation DVPL 2 & VDPL		14.02.2011				
3	Shahdol-Phulpur	RGPL	11.07.2013	312	3.5	304	<b>Madhya Pradesh</b> and Uttar Pradesh

<b>Details of Under Construction Natural Gas Pipeline Passing through the State of Madhya Pradesh</b>						
S. No.	Name of Natural Gas Pipelines	Name of Authorized Entity	Date of Authorization	Authorized Length (KM)	Authorized Capacity (MMSCMD)	States from which Pipeline passes
1	Mumbai-Nagpur-Jharsuguda	GAIL	15.05.2020	1755	16.50	Maharashtra, <b>Madhya Pradesh</b> , Chhattisgarh and Odisha

(Source – PNGRB)